

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/108(KB)2019  
IA(I.B.C)/846(KB)2022, IA(I.B.C)/1146(KB)2022,  
IA(I.B.C)/450(KB)2023, IA(I.B.C)/1353(KB)2023,  
IA(I.B.C)/1059(KB)2023, IA(I.B.C)/1178(KB)2023,  
IA(I.B.C)/930(KB)2023, IA(I.B.C)/759(KB)2021,  
IA(I.B.C)/740(KB)2022, IA(I.B.C)/789(KB)2022,  
IA(I.B.C)/461(KB)2023, IA(I.B.C)/1496(KB)2022,  
IA(I.B.C)/1044(KB)2022, IA(I.B.C)/855(KB)2022,  
IA(I.B.C)/974(KB)2022, IA(I.B.C)/725(KB)2021,  
IA(I.B.C)/374(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. S. Mukhopadhyay, Adv. ] For the Applicant

Mr. S. Bhattacharyya, Adv. ] For the Applicant in IA(I.B.C)/374(KB)2021

Ms. Meenakshi Manot, Adv. ] In IA(I.B.C)/974(KB)2022, IA(I.B.C)/1044(KB)2022,  
Mr. Tirthankar Das, Adv. ] IA(I.B.C)/846(KB)2022 and IA(I.B.C)/855(KB)2022  
Mr. Saubhik Chowdhury, Adv. ]

Mr. Joy Saha, Sr. Adv. ] For SBI n IA(I.B.C)/1146(KB)2022,  
Ms. Deblina Lahiri, Adv. ] IA(I.B.C)/450(KB)2023, IA(I.B.C)/1178(KB)2023,  
Ms. T. Chetri, Adv. ] IA(I.B.C)/740(KB)2022, IA(I.B.C)/789(KB)2022 and ]  
IA(I.B.C)/1496(KB)2022

Mr. Pritwish Bansal, Adv. ] For the Applicant in IA(I.B.C)/461(KB)2023  
Mr. Supriyo Singh, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Ms. Zeenat Shabab, Adv. ]  
Mr. Vikash Singh, Adv. ]  
Mr. A. Singh, Adv. ]

Mr. Shyamal Kumar Bhattacharjee ] Liquidator-in-Person

Mr. Sailesh Mishra, Adv. ] For UCO Bank

## **ORDER**

1. Ld. Counsel for the parties present.
- 2. IA(I.B.C)/930(KB)2023:**
  - a. This is an application for placing on record the progress report. The Progress Report is at page 4 onwards.
  - b. This application is supported by an affidavit at page 12 to 14.
  - c. The Progress Report is taken on record and accordingly this application is allowed and disposed of.
- 3. IA(I.B.C)/1353(KB)2023:**
  - a. This is an application for placing on record the progress report. The Progress Report is at page 6 onwards.
  - b. This application is supported by an affidavit at page 16 to 18.
  - c. The Progress Report is taken on record and accordingly this application is allowed and disposed of.
- 4. IA(I.B.C)/1059(KB)2023:**
  - a. This is an application for seeking exclusion of 120 days from the Liquidation process.
  - b. Ld. Counsel for the applicant submits that Liquidation order was passed on 18<sup>th</sup> May, 2022 and appointed Mr. S.K. Bhattacharjee as Liquidator.
  - c. Ld. Counsel for the Applicant submits that a total of 13 applications are pending before this Tribunal. Ld. Counsel for the applicant further submits that the Applicant is unable to proceed further with the Liquidation process due to ongoing litigations as stated above. Therefore, the Applicant seeks exclusion of 120 days from the liquidation period and hence this application.
  - d. In view of the above facts and circumstances and in the interest of justice, we grant the present application and exclude 120 days from the said liquidation period. With the above directions, this application **is allowed and disposed of accordingly.**
- 5. IA(I.B.C)/1178(KB)2023:**
  - a. Reply Affidavit, if any, be filed within a period of two weeks. Rejoinder, if any, be filed within 3 days thereafter.

- b.** Post this matter for arguments on **13.09.2023**.
- 6. IA(I.B.C)/450(KB)2023:**
  - a.** Pleadings are over.
  - b.** List this matter for arguments on **13.09.2023**.
- 7. IA(I.B.C)/846(KB)2022, IA(I.B.C)/855(KB)2022, IA(I.B.C)/1044(KB)2022, IA(I.B.C)/974(KB)2022:**
  - a.** Pleadings are over.
  - b.** List this matter for arguments on **13.09.2023**.
- 2.** List all other applications on **13.09.2023**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**